

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. I.A. 1546/2024
IN
C.P. (IB)-1016(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: EPPPAJ India

VS

MS Shree Daksh Jyot Silk Mills Pvt Ltd

Appearance:

For the Liquidator: Adv. Nitish Bangera is present through VC.

SECTION 9 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A.1546/2024

The above application has been filed by Liquidator to take on record the progress report for quarter ended December 2023.

Ld. Counsel for the Liquidator submits that various e-auctions have been conducted and the 7th e-auction is going on.

Heard the counsel and accordingly, the report is taken on record. As no further orders are required, I.A. **allowed** and stands **disposed of**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)